NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/663/(IB)/2017

NAME OF THE PETITIONER(S)

: LLOYD INSULATIONS INDIA LTD

NAME OF THE RESPONDENT(S)

: TRIVITRON HEALTHCARE PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1] B. Dhanaraj.

- A : banaraj.

2 K. Shyam Sunder - Common for Respondent - K. Rysudr.

ORDER

Counsel for the Corporate Debtor present and prayed for time to file counter. At request, time is enlarged with the condition that counter shall be filed before the next date of hearing. Matter is posted for final haring. Put up on 29.11.2017 at 10.30 A.M.

ghk